

tion Interchange (ISCI) in December, 1991. This also contains standard keyboard layout for Indian Script based computers. It is now expected that the keyboard manufacturers will follow the layout standardised by the Government.

(d) Does not arise.

[English]

### Capacity of Nuclear Power

1283. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

(a) the installed capacity for generation of nuclear power as on January, 1992 and January, 1993;

(b) the additional capacity installed in 1992;

(c) the average capacity utilisation rate during 1991 and 1992;

(d) the capacity utilisation unit-wise, during 1992; and

(e) the reasons for the variation in the capacity utilisation of various units?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) The installed capacity of nuclear power stations in commercial operation as in January 1992 was 1280 MWe. In January 1993 it was 1500 MWe.

(b) The capacity added in 1992 is 220 MWe from the second unit of Narora Atomic Power Station which commenced commercial power operation on 1st July, 1992. The first 220 MWe unit of Kakrapur Atomic Power Plant was synchronised to the grid in November, 1992 and is scheduled to go commercial in March, 1993.

(c) The overall average percentage of capacity utilisation of units in commercial operation during the calendar year 1991 and 1992 was 43 & 52 respectively.

(d) The capacity factors of units in commercial operation during the calendar year 1992 are as follows:

Unit		Capacity Factor(%)
Tarapur Atomic Power Station	Unit -1	59
Tarapur Atomic Power Station	Unit-2	65
Rajasthan Atomic Power Station	Unit-1	9
Rajasthan Atomic Power Station	Unit -2	56
Madras Atomic Power Station	Unit-1	64
Madras Atomic Power Station	Unit-2	39
Narora Atomic Power Station	Unit-1	46
Narora Atomic Power Station	Unit-2	67

(c) Variations in the capacity utilisation of individual units in comparison to the other units are due to forced and planned maintenance outages of the units as described below:

1. RAPS-1 - Long outage due to investigation of the problem of minor but difficult to rectify leak of heavy water involving remote operation.

2. MAPS-2 - Planned maintenance works for inspection of calandria internals and inservice inspection of coolant channels stipulated by Atomic Energy Regulatory Board (AFRB).

3. NAPS-1 Resolving equipment related problems.

4. RAPS-2 - Planned maintenance and inservice inspection of coolant channels as stipulated by the AFRB.

#### **Licences to Drug Companies**

1284. SHRI SANDIPAN BHAGWAN THORAT: Will the PRIME MINISTER be pleased to state:

(a) the total number of licences issued to Multinational and Indian Drug Companies separately since 1980.

(b) the number out of these licences implemented/cancelled/given extension beyond normal period of implementation; and

(c) the details of licences extended beyond five years company-wise for units located in Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (c). Since 1980 hundreds of Industrial approvals have been issued to companies

in the pharmaceuticals sector both to Indian Drug companies as well as the Multinational companies. Generally, letters of intent are valid for a period of three years. If progress in implementation is noted, the company is given further extension upon their request. As regards the data of approvals given to Indian and Multinational companies and those for units located in Maharashtra, separately it may be noted that the time and effort required to compile this information would not be commensurate with the results likely to be achieved. The pharmaceutical sector has registered considerable progress since 1980 and production has enhanced from Rs. 1440 crore in 1980-81 to Rs. 5700 crore in 1991-92.

#### **Allotment of Government Accommodation on Medical Ground**

1285 SHRI ARJUN CHARAN SETHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the quota of percentage fixed for allotment on out of turn basis of Type IV quarters on Medical ground and

(b) the number of such quarters allotted on medical grounds to teachers out of the total number of quarters released up to 31.1.93 at Sidhori Khurd of Gulabi Bagh, Delhi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a). 5% quota is fixed for out of turn allotment on specified medical grounds and allotment is made in one type below the entitlement of the employees except for type-I & II where entitled type of accommodation is allotted.

(b). The flats at Sidhori Khurd in Gujlabi Bagh are administered by the Delhi